

**Dr. K. L. Shrivastava:** I cannot tell the exact time when the committee made the recommendations. But, they were made during the course of last year or so. I cannot give the exact date.

#### Money Outstanding with Foreign Countries

**\*219 Pandit D. N. Tiwary:** Will the Minister of Home Affairs be pleased to state

(a) whether any amount out of the outstanding dues of Rs 6,89,298 from foreign Governments on account of maintenance charges of their nationals (in India) have been recovered, and

(b) reasons given by the foreign Governments for delaying the payment of the money outstanding with them?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b) The entire amount due from foreign Governments on account of maintenance charges of their nationals has since been recovered. The amount referred to by the Hon'ble Member represents the repatriation charges and is due from the three Governments, namely, Burma, Ceylon and Netherlands. As regards Burma and Ceylon, it is proposed to adjust it against the amounts to be paid to those Governments towards their share of the sale proceeds of the camp equipment, including buildings.

As for Netherlands, they claim to have made the payment direct to the shipping Company which arranged for the repatriation of their internees. This matter is under further investigation.

**Pandit D. N. Tiwary:** May I know how many nationals of each country were in India?

**Shri Datar:** They were all repatriated.

**Pandit D. N. Tiwary:** How many nationals of different Governments were in India?

**Shri Datar:** I have not got those figures here.

#### Appointment of Non-Indian Officers

**\*220. Shri S. N. Dwivedy:** Will the Minister of Home Affairs be pleased to lay a statement showing the total number of non-Indian Officers in service of Government at present and the capacity in which each is serving?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The exact number of non-Indian Officers in service under the Government of India in different capacities as of date is not readily available.

The information is being collected and will be laid on the Table of the House in due course.

**Shri S. N. Dwivedy:** May I know what is the policy of the Government in this matter?

**Shri Datar:** The policy of Government is not to appoint foreigners except when they are required and for that purpose the matter has to be considered at the highest level.

**Shri S. N. Dwivedy:** In this matter, is there any time limit to see that none of the non-India officers are appointed on a permanent basis and we only recruit men on special occasions?

**Shri Datar:** The policy of Government enters into contracts with these persons for a specified number of years and Government also lays down a condition that Indians should be duly trained in these subjects.

**Shri Gajendra Prasad Sinha:** May I know whether most of the non-Indian personnel serving in India are technical personnel?

**Shri Datar:** They are generally technical, but there are a few others also.

#### Football Stadium

**\*222. Shri H. N. Mukerjee:** Will the Minister of Defence be pleased to refer to the reply given to part (b) of Starred Question No 2337 on the